

Annexure-5

Name of the corporate debtor: M/s Vasan Construction Company Private Limited

Date of commencement Liquidation : 26.11.2021

List of Stakeholders as on : 24.01.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of GST & Central Excise	Central		22.12.2021	11,75,22,469	11,75,22,469	Unsecured	NIL	Nil	17.06	Nil	Nil	Nil	Nil	Although in the claim it is stated as Rs.11.75 crores plus interest which has not been quantified. Hence, the interest has not been included in the claim as done during CIRP period. Further, there was a demand of Rs. 42.30 lakhs against on of the FCs. However, the same was not accepted by the Liquidator of Vasan Construction Company Private Limited. Submitted for
Total					11,75,22,469	11,75,22,469									


M. JAYASREE
 CHARTERED ACCOUNTANT
 M. No: 224348.

M Jayasree
 ICAI Registration No. ICAI/PA-001/
 IP-P00733/2017-2018/11236
 LIQUIDATOR
 VASAN CONSTRUCTION
 COMPANY PRIVATE LIMITED